

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**36. IA 692/2024 In C.P. (IB)/979(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

**NAME OF THE PARTIES: - Shekhar Arvind Parkhi**  
**IN THE MATTER OF**  
**Small Industries Development**  
**Bank of India**  
**V/s**  
**Rashmi Deshpande**

**Section: Application under any other provisions - IBC U/s 95(1) of  
(IBC)**

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**ORDER**

**IA.No.692/2024**: - Adv. Narendra Singh appeared for the Applicant.  
Adv. Ashish Pyasi a/w Adv. Anjali Shahi and Adv. Aditya Krishnan  
appeared for the Respondent/Personal Guarantor through VC. List this  
matter on **23.04.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**